

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th June, 2024

No.HC.VII-05/2023 / **5078** /A. Smti Pallabi Borah, LDA, Office of the District & Sessions Judge, Jorhat, is transferred against the vacant post of LDA in the Office of the Chief Judicial Magistrate, Dibrugarh.

No.HC.VII-05/2023 / **5079** /A. Shri Nabajit Langthasa, LDA, Office of the District & Sessions Judge, Jorhat, is transferred against the vacant post of LDA in the Office of the District & Sessions Judge, Karbi Anglong.

No.HC.VII-05/2023 / **5080** /A. Shri Monuj Hasnu, LDA, Office of the Chief Judicial Magistrate, Sivasagar, is transferred against the vacant post of LDA in the Office of the Chief Judicial Magistrate, Karbi Anglong.

No.HC.VII-05/2023 / **5081** /A. Smti Sewali Talukdar, LDA, Office of the Chief Judicial Magistrate, Barpeta, is transferred against the vacant post of LDA in the Office of the Chief Judicial Magistrate, Bajali.

No.HC.VII-05/2023 / **5082** /A. Shri Mandip Baro, Process Server, Office of the Chief Judicial Magistrate, Barpeta, is transferred against the vacant post of Process Server in the Office of the Chief Judicial Magistrate, Bajali.

No.HC.VII-05/2023 / **5083** /A. Shri Jaibur Rahman Barbhuiya, Driver, Office of the Chief Judicial Magistrate, Baksa, is transferred against the vacant post of Driver in the Office of the District & Sessions Judge, Cachar, Silchar.

No.HC.VII-05/2023 / **5084** /A. Shri Ratul Boro, Peon, Office of the District & Sessions Judge, Darrang is transferred as Peon in the Office of the District & Sessions Judge, Kamrup (M) vice Shri Ramendra Boro transferred.

No.HC.VII-05/2023 / **5085** /A. Shri Ramendra Boro, Peon, Office of the District & Sessions Judge, Kamrup (M) is transferred as Peon in the Office of the District & Sessions Judge, Darrang vice Shri Ratul Boro transferred.

No.HC.VII-05/2023 / **5086** /A. Shri Ajay Kumar Das, Peon, Office of the District & Sessions Judge, Kamrup (M) is transferred as Peon in the Office of the District & Sessions Judge, Hojai vice Shri Jintu Mahanta transferred.

No.HC.VII-05/2023 / **5087** /A. Shri Jintu Mahanta, Peon, Office of the District & Sessions Judge, Hojai is transferred as Peon in the Office of the District & Sessions Judge, Kamrup (M) vice Shri Ajay Kumar Das transferred.

N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.

The transferred employee shall be placed at the bottom of the cadre in the establishment to which he is transferred, i.e., he will be treated as the junior most in his cadre on the date of joining.

The transfer of Shri Jintu Mahanta, Peon, Office of the District & Sessions Judge, Hojai, shall be subject to the outcome of the writ petition pending against him.

By Order,
Sd/-Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2023 / **5088 - 5116** /A.

Dated 10.06.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Jorhat. He is requested to release Smti Pallabi Borah, LDA and Shri Nabajit Langthasa, LDA in order to enable them to join at their new place of posting immediately.
5. The District & Sessions Judge, Darrang, Mangaldai. He is requested to release Shri Ratul Boro, Peon in order to enable him to join at his new place of posting immediately.
6. The District & Sessions Judge, Kamrup (M). He is requested to release Shri Ramendra Boro, Peon and Shri Ajay Kumar Das, Peon in order to enable them to join at their new place of posting immediately.
7. The District and Sessions Judge, Hojai. He is requested to release Shri Jintu Mahanta, Peon in order to enable him to join at his new place of posting immediately.
8. The District & Sessions Judge, Karbi Anglong for information and necessary action.
9. The District & Sessions Judge, Cachar, Silchar for information and necessary action.
10. The Chief Judicial Magistrate, Sivasagar. He is requested to release Shri Monuj Hasnu, LDA in order to enable him to join at his new place of posting immediately.
11. The Chief Judicial Magistrate, Barpeta. He is requested to release Smti Sewali Talukdar, LDA and Shri Mandip Baro, Process Server in order to enable them to join at their new place of posting immediately.
12. The Chief Judicial Magistrate, Baksa. He is requested to release Shri Jaibur Rahman Barbhuiya, Driver in order to enable him to join at his new place of posting immediately.
13. The Chief Judicial Magistrate, Dibrugarh for information and necessary action.
14. The Chief Judicial Magistrate, Karbi Anglong for information and necessary action.
15. The Chief Judicial Magistrate, Bajali for information and necessary action.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati.

18. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
19. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
20. Smti Pallabi Borah, LDA, Office of the District & Sessions Judge, Jorhat
21. Shri Nabajit Langthasa, LDA, Office of the District & Sessions Judge, Jorhat
22. Shri Monuj Hasnu, LDA, Office of the Chief Judicial Magistrate, Sivasagar.
23. Smti Sewali Talukdar, LDA, Office of the Chief Judicial Magistrate, Barpeta
24. Shri Mandip Baro, Process Server, Office of the Chief Judicial Magistrate, Barpeta
25. Shri Jaibur Rahman Barbhuiya, Driver, Office of the Chief Judicial Magistrate, Baksa
26. Shri Ratul Boro, Peon, Office of the District & Sessions Judge, Darrang
27. Shri Ramendra Boro, Peon, Office of the District & Sessions Judge, Kamrup (M)
28. Shri Ajay Kumar Das, Peon, Office of the District & Sessions Judge, Kamrup (M)
29. Shri Jintu Mahanta, Peon, Office of the District & Sessions Judge, Hojai

(The names of the above Staffs are not necessarily in order of Seniority)

B
12/06/24

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI